

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 19.11.2019 (TUESDAY)
COURT OF CHAIRPERSON
10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial), Hon'ble Mr. Justice Venugopal M., Member (Judicial).

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A No. 3435 of 2019 in Comp. App. (AT) (Ins) No. 1145 of 2019	Jitendra Jain. Vs. Nuvoco Vistas Corporation Ltd & Anr	Nitin Mishra	
2.	I.A. No. 3618 of 2019 in Comp. App. (AT) (Ins) No. 1068 of 2019	DBS Bank Ltd, Singapore. Vs. Shailendra Ajmera & Anr.	Anindita Roy Chowdhuty	Raunak Dhillon
3.	Comp. App (AT) (Ins) No. 1277 of 2019	S. Kumar Construction Co. Vs. Bharati Airtel Ltd.	Alok Tripathi	
4.	Comp. App. (AT) No. 273 of 2019	Shirish Vinod Shah (HUF). Vs. Bharti Telecom Ltd & Ors. With	Anirudh	
5.	Comp. App. (AT) No. 274 of 2019	Hasmukh Mithalal Nagori. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	
6.	Comp. App. (AT) No. 275 of 2019	Adwaeet A. Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	
7.	Comp. App. (AT) No. 276 of 2019	Mahendra A Shah & Ors. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	
8.	Comp. App. (AT) No. 277 of 2019	Chhaya Kamlesh Parekh. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	
9.	Comp. App. (AT) No. 278 of 2019	Kanta Shah. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	
10.	Comp. App. (AT) No. 279 of 2019	Ramesh Shah. Vs. Bharti Telecom Ltd & Ors. With	Anirudh	
11.	Comp. App. (AT) No. 280 of 2019	Bharati Vinod Shah. Vs. Bharti Telecom Ltd & Ors With	Anirudh	
12.	Comp. App (AT) No. 336 of 2019	Akash Khandelwal & Ors. Vs. Bharti Telecom Ltd. & Anr.	Manoj Kumar	

13.	Comp. App. (AT) (Ins) No. 1187 of 2019	Stressed Assets Stabilization Fund (SASF). Vs. Bijay Murmuria, Resolution Professional & Ors.	Debamitra Adhikari	Anand Varma-R1 Dinkar Singh-R2 Abhijit Sinha-R5
14.	Comp. App. (AT) No. 236 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. With	Priyanka Goswami	V P Singh-R4 P.S Bindra-R5
15.	Comp. App. (AT) No. 237 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. With	Siddharth Naidu	V P Singh-R4 P.S Bindra-R5
16.	Comp. App. (AT) No. 298 of 2019	Triveni Turbine Ltd. Vs. GE Triveni Ltd & Ors.	Arijit Mazumdar	
17.	Comp. App. (AT) (Ins) No. 306 of 2019	Pradeep M.R Vs. Ravindra Belayur R.P. of Merchem Ltd & Ors. With	Kartik Malhotra	K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3
18.	Comp. App. (AT) (Ins) No. 307 of 2019	Merchem (India) Pvt Ltd & Anr. Vs. Ravindra Belayur,R.P. of Merchem Ltd & Ors. With	S.Santanam Swaminadhan	K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3
19.	Comp. App. (AT) (Ins) No. 315 of 2019	P.E. Thomas Vs. Ravindra Belayur, R.P. of Merchem Ltd & Ors. With	Sumit Kumar Chauhan	K .V balakrishnan- R1 R S Lakshman-R2 Akshay Gupta-R3
20.	Comp. App. (AT) (Ins) No. 554 of 2019	Industrial engineering Co. Vs. Merchem Ltd & Anr.	Dharita Purvish Malkan	K.V. Balakrishnan
21.	Comp. App. (AT) (Ins) No. 354 of 2019	Tourism Finance Corporation of India Ltd. Vs. Rainbow Papers Ltd & Ors. With	Sumant Batra	M.S. Vishnu Sankar (R2), Jasdeep Dhillon (R3), Siram P. (R4)
22.	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, RP of Rainbow Papers Ltd. &Anr. With	Parag Shah	M.S. Vishnu Sankar (R1), Jasdeep Dhillon (R2), Siram P
23.	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited. With	Hemantika Wahi	M.S. Vishnu Sankar, Jasdeep Dhillon
24.	Comp. App. (AT) (Ins) No. 1001 of 2019	Regional Provident Fund Commissioner-I, Ahmedabad. Vs. Ramchandra D. Choudhary	Manish Dhir	David Rao (R1)

25.	Comp. App. (AT) (Ins) No. 975 of 2019	Vikram B. Sanghvi Vs. Bank of Baroda & Anr.	Rajendra Beniwal	Arun Khatri-R1 Milind Garg-R2
26.	Comp. App. (AT) (Ins) No. 1020 of 2019	Ankit Goyat Vs. Sunita Agarwal & Anr.	Ankur Garg	Vinod Chaurasia- R2
27.	Comp. App. (AT) (Ins) No. 1028 of 2019	Bangalore Land and Homes Ltd & Anr. Vs. Milestone Trusteeship Services Pvt Ltd & Anr.	Ankur Singh	Vikram Trivedi- R1
28.	Comp. App. (AT) (Ins) No. 1031 of 2019	A Jishnu Reddy. Vs. W Boutique Properties LLP & Ors.	Aman Leekha	Krishna Dev J –R1
29.	Comp. App. (AT) (Ins) No. 1040 of 2019	Digant L. Kapadia. Vs. Bank of India & Anr.	Dhaval Deshpandey	
30.	Comp. App. (AT) (Ins) No. 1054 of 2019	Ashok Kumar M. Lulla. Vs. Suryaa Chamball Power Ltd & Ors.	Uddyam Mukherjee	Abhishek Anand
31.	Comp. App. (AT) (Ins) No. 1056 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya- R1,2&3 Rishabh Jain-IRP Kumar Shivam
32.	Comp. App. (AT) (Ins) No. 1058 of 2019	IRK Raju. Vs. Immaneni Eswara Rao & Ors.	Ashish Verma	
33.	Comp. App. (AT) (Ins) No. 1065 of 2019	Sanjeev Sharma Vs. Aamir Jamal & Anr.	Himanshu Tyagi	V. Tiwari-R1
34.	Comp. App. (AT) (Ins) No. 1134 of 2019	Bhawani Shankar Sharma, Chairman of Supreme Infrastructure India Ltd. Vs. Vikas Shuttering Store Pvt. Ltd. & Anr.	Saakar Sardana	Sidharth Bhargava-R1 Mrinali Prasad-R2
35.	Comp. App. (AT) (Ins) No. 1153 of 2019	Saurav Garg. Vs. Socrato Capital Pvt Ltd & Anr.	Siddharth Sharma.	Chetan Roy
36.	Comp. App. (AT) (Ins) No. 1181 of 2019	Somesh Choudhary. Vs. Syndicate Interglobe.	Aditya Sharma	Yogesh Kumar Gupta-R2
37.	Comp. App. (AT) (Ins) No. 1225 of 2019	Indus Projects Ltd. Vs. Industrial X-Ray & Allied Radiographers Pvt. Ltd. & Ors.	Rohit Rathi	
38.	Comp. App. (AT) (Ins) No. 1257 - 1258 of 2019	Himskaf Systems Pvt. Ltd. Vs. Power2sme Pvt. Ltd.	Raj Kamal	

For Admission (Fresh Cases)

39.	Comp. App. (AT) (Ins) No. 1163 of 2019	Ministry of Corporate Affairs Through ROC, Bangalore, Karnataka. Vs. Ramanathan Bhuvaneshwari & Ors.	P.S. Singh	
40.	Comp. App (AT) (Ins) No. 1260- 1261 of 2019	Sunil S. Kakkad Vs. Parag Sheth, Resolution Professional/ Liquidator & Anr.	Rajendra Beniwal	
41.	Comp. App (AT) (Ins) No. 1262 of 2019	Deepak Gupta Vs. Ved Contracts Pvt. Ltd. & Ors.	Sandeep Bhurarira	
42.	Comp. App (AT) (Ins) No. 1283- 1284 of 2019	Tejmalbhai & Co. Vs. Parag Sheth, the Liquidator / R.P. & Ors.	Nidhi Singh	
43.	Comp. App. (AT) (Ins) No. 1289 of 2019	Meka Dredging Company Pvt Ltd. Vs. Sapura Engineering Construction (India) Pvt Ltd.	Atul Sharma	
44.	Comp. App. (AT) (Ins) No. 1290 of 2019	Principal Commissioner of Income Tax Central -2, Chennai Vs. C. Ramasubramaniam Resolution Professional for Surana Corporation Ltd.	Lakshmi Gurung	
45.	Comp. App. (AT) (Ins) No. 1291 of 2019	Mukesh Kumar Vs. S.C. Ahuja & Ors.	Just Juris	
46.	Comp. App. (AT) (Ins) No. 1292 of 2019	Technology Development Board Vs. Nicco Corporation Ltd (In Liquidation) & Ors.	Lakshay Sawhney	
47.	Comp. App. (AT) (Ins) No. 1293 of 2019 (With Defects)	Oriental Bank of Commerce Vs. Helios Photo Voltaic Ltd.	Vipul Maheswari	
48.	Comp. App. (AT) (Ins) No. 1294 of 2019	Balaji Associates Vs. V. Venkatachalam	Ashish Verma	
49.	Comp. App. (AT) (Ins) No. 1295 of 2019 (With Defects)	Ricoh Thermal Media Asia Pacific Pvt Ltd. Vs. Efficient Data Pvt Ltd.	Kamal	
50.	Comp. App. (AT) (Ins) No. 1296 of 2019	Earth Gracia Buildcon Pvt Ltd, Through its Resolution Professional Manisha Rawat Vs. Committee of Creditors of Earth Gracia Buildcon Pvt Ltd, Through Amit Sharma	Sandeep Bisht	

51.	Comp. App. (AT) (Ins) No. 1297 of 2019	Sargam Builders Pvt Ltd. Vs. The Federal Bank Ltd.	Ranjay.N.	
52.	Comp. App. (AT) (Ins) No. 1298 of 2019	Indian Bank Vs. J. Karthiga (RP) & Anr.	Rohan Narula	
53.	Comp. App. (AT) (Ins) No. 1299 of 2019	Indian Bank Vs. J. Karthiga (RP) & Anr.	T.N. Durga Prasad	
54.	Comp. App. (AT) (Ins) No. 1300 of 2019	Ashok Mehra Vs. Anil Anchalia, Interim Resolution Professional of Atlantic Projects Ltd. & Anr.	Siddhartha Sharma	
55.	Comp. App. (AT) (Ins) No. 1301 of 2019	Aditya Vidyut Appliances Ltd. Vs. Easun MR Tap Changers Pvt Ltd.	Rajendra Kumar Panigrahi	
56.	Comp. App. (AT) (Ins) No. 1302 of 2019	The Karoli Co- Operative Multi-Purpose Society Ltd. Vs. UG Hotels and resorts Ltd.	Mukesh Sukhija	
57.	Comp. App. (AT) (Ins) No. 1303 of 2019	Allahabad Bank Vs. Poonam Resorts Ltd.	Reema Khorana	
58.	Comp. App. (AT) (Ins) No. 1304 of 2019	Allahabad Bank. Vs. Link House Industries Ltd.	Reema Khorana	
59.	Comp. App. (AT) (Ins) No. 1305 of 2019 (With Defects)	Joy Kumar Jain. Vs. Real Soya Enterprises & Ors.	Vikky Dang	
60.	Comp. App. (AT) (Ins) No. 1306 of 2019 (With Defects)	Excise and Taxation Department Sonipat, Haryana Vs. Sunstar Overseas Ltd & Anr.	Manisha Agrawal Narain	
61.	Comp. App. (AT) (Ins) No. 1307 of 2019	Prayag Polytech Pvt Ltd. Vs. Good Marketing and Sales Pvt Ltd.	Vipul	
62.	Comp. App. (AT) (Ins) No. 1325- 1326 of 2019 (With Defects)	Vishwamani Tiwari. Vs. Paramount Consultant & Corporate Advisors Pvt Ltd & Anr.	Udayaditya Banerjee	
63.	Comp. App. (AT) (Ins) No. 1328 of 2019 (With Defects)	LIC Housing Finance Ltd. Vs. CA Kannan Tiruvengadam & Ors.	Arushi	

64.	Comp. App. (AT) (Ins) No. 1330 of 2019 (With Defects)	Amrit Cement Ltd. Vs. A.K.C. Infrastructure Pvt. Ltd.	Diwakar Maheshwari	
65.	Comp. App. (AT) No. 337 of 2019	Shubham Gupta Vs. Bharti Telecom Ltd & Ors.	Sandeep Bisht	
66.	Comp. App. (AT) No. 338 of 2019	Manish Lamba & Ors. Vs. Bharti Telecom Ltd & Ors.	Rohan Chawla	
67.	Comp. App. (AT) No. 339 of 2019	Rajesh Jain Vs. Bharti Telecom Ltd & Ors.	Shikhar Shrivastava	
68.	Comp. App. (AT) No. 340 of 2019	Pannalal Bhansali Vs. Bharti Telecom Ltd & Ors.	Joy Bajaj	

For Admission (After Notice)

69.	Comp. App. (AT) (Ins) No. 1038 of 2019	Aditya Energy Resource Pte. Ltd. Vs. Simhapuri Energy Ltd.	K.S.Ravichandran	
70.	Comp. App. (AT) (Ins) No. 162 of 2019	Unistill Alcoblends Pvt. Ltd. Vs. India Brewery & Distillery Pvt. Ltd.	Ranjeet	Balaji Srinivasan
71.	Comp. App. (AT) (Ins) No. 372 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer& Ors. RP of SPS Steel Rolling Mills Ltd With	Gaurav Gupta	Anup Kumar Misha-RP Sumesh Dhawan
72.	Comp. App. (AT) (Ins) No. 390 & 474 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V.Iyer& Ors. RP for SPS Steel Rolling Mills Ltd. With	Gaurav Gupta	Anup Kumar-R2 Misha-RP
73.	Comp. App. (AT) (Ins) No. 447 of 2019	Takshvi TMT Mills Pvt Ltd. Vs. Vijay Kumar V. Iyer RP of SPS Steel Rolling Mills Ltd & Anr.	Gaurav Gupta	Srishti Khare-RP Anup Kumar-R2
74.	Comp. App. (AT) (Ins) No. 419 of 2019	Mahesh Kumar Sharma Vs. Sagu India Holdings Ltd & Anr.	S.M.Sundaram	Pankaj Bhagat-R1
75.	Comp. App. (AT) (Ins) No. 495 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammadiya education Society With	Shafiq Ahmads	Ayush Sharma
76.	Comp. App. (AT) (Ins) No. 496 of 2019	Asset Reconstruction Company (India) Ltd. Vs. Mohammed Vaziruddin Educational Society.	Karan Malhotra	Ayush Sharma

77.	Comp. App. (AT) (Ins) No. 508 of 2019	Indiana Conveyors Pvt. Ltd. Vs. Ducon Technologies (I) Pvt. Ltd.	Mahesh Agarwal	Rakesh Sinha
78.	Comp. App. (AT) (Ins) No. 533 of 2019	MSTC Ltd. Vs. SPS Steel Rolling Mills Ltd & Ors.	Pallavi Pratap	Charu Bansal
79.	Comp. App. (AT) (Ins) No. 632 of 2019	Bank of Baroda Vs. Deepa Venkat Ramani, R.P & Anr.	Praveena Gautam	P.R. Raman-R1 K.S. Mahadevan- R2 Nidhi Saini
80.	Comp. App. (AT) (Ins) No. 635 of 2019	Bank of Baroda. Vs. Sundaresh Bhatt RP of ABG Shipyard Ltd.	Raunak Dhillon	Satendra Rai
81.	Comp. App (AT) (Ins) No. 715 of 2019	Savan Godiawala. Vs. G.Venkatesh babu & Ors.	Charu Bansal	Nitish Bandar-R1
82.	Comp. App. (AT) (Ins) No. 756 of 2018 & I.A. No. 3385 of 2019	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	Mohd. Azeem-R1
83.	Comp. App. (AT) (Ins) No. 796 of 2019	Directorate of Revenue Intelligence. Vs. Shree Ganesh Jewellery House & Ors.	Ajit Sharma	Pratiksha Sharma- R1
84.	Comp. App (AT) (Ins) No. 828 of 2019	SoftwareOne India Pvt. Ltd. Vs. Magnamious Systems Pvt. Ltd.	R. Jawahar Lal	Siddharth Tandon
85.	Comp. App. (AT) (Ins) No. 1123 of 2019	Dilip L Narang & Ors. Vs. Jitendra Kantilal Shah & Anr.	Nitin Mishra	Vikram Babbar-R1 Vivek malik-R2
86.	Compensation Application (AT) No.1 of 2019 in Competition. App. (AT) No. 79-81 of 2012	Food Corporation of India. Vs. Excel Crop Care Ltd & Ors.	G.R. Bhatia	Rahul Goel-R1 Ebaad Nawaz Khan-R2 Sandhya-R3

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By Order

-sd/-
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